

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 18/13	TP 45/16	For Hearing	397/ 398	Tourism Fin. Corp. I. Ltd. & Anr. Vs. Hotel Paraag Pvt. Ltd. & 4 Ors.

SIGNATURE

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

16. SHANKAR
 9915390107

petitioner

1) SHASHI KBERTHI S.V Petitioner
 9900843474

2) Ashwarya for
 S. Sagar associate Petiti.
 R 1 to 5

Counsel for petitioner is present. Counsel for R-1 to 4 is present. Both the counsels
 requested time.

List it on 07.02.2018

MEMBER (T)

MEMBER (J)